Justice of India

(b) what steps Government have taken to extend the said railway line to Modasa?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) Due to severe constraint of resources there are no proposals presently under consideration of Government to convert the existing narrow gauge railway line between Godhra-Luna-wada into broad gauge or further extension of a B.G. railway line from Lunawada to Modasa.

## Bar on persons who supported the emergency or the 42nd amendment t'o the Constitution for appointment as High Court er Supreme Court Judges

1768. SHRI VITHAL GADGIL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have decided not to appoint persons who had supported the emergency or the 42nd Amendment to the Constitution as Judges of the High Court or Supreme Court;

(b) whether it is also a fact that a person recommended by the Chief Justice of Bombay for appointment as a Judge of the Bombay High Court was rejected on these grounds?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) There is no such decision of the Government not to appoint as Judges of the High Court or Supreme Court persons who had supported the emergency or 42nd Amendment to the Constitution.

(b) In considering the case of one person recommended for appointment as a judge of the Bombay High Court the views and juristic quality revealed in articles published by him on the emergency and the 42nd amendment were taken into account and the decision not to appoint him was made in consonance with the advice of the Chief

1769. श्री कलराज मिश्राः क्या रेल मंत्री यह वताने की कृपा करेंगे कि:

(क) पूर्वोत्तर रेलवे में कुल कितने ग्रधिकारी है, उनकी कुल सेवा की ग्रवधि कितनी है और उनकी कुल सेवाकी ग्रवधि में से उन्होंने पूर्वोत्तर रेलवे मे कितनी ग्रवधि तक कार्य किया है ;

(ख) उस क्षेत्र के उसी डिवीजन में 5 वर्षो से ग्रधिक समय से कितने ग्रधिकारियों ने सेवा की है भ्रथवा करते ग्रा रहे है ; श्रौर

(ग) पूर्वोत्तर रेलवे के प्रथम द्वितीय, तृतीय और चतुर्थ श्रेणी के कर्मचारियों मे से प्रत्येक श्रेणी के कल्याण के लिए कर्मचारियों के कल्याण के लिए दी गई विशेष ग्रनुदान की राशि में से कितनी कितनी धनराशि का उपयोग किया गया।

#### t [Period of service of Officers in the North EasJtejrn Railway

1769. SHRI KALRAJ MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of officers in the North Eastern Railway, the period of their total service and the period out of the total service for which they have served in North Eastern Railway;

(b) the number of officers who have served or have been serving for over five years in the same Division in that Zone; and

(c) the details of the amount utilized out of the special grant given for staff welfare  $t_0$  the North Eastern-Railway on the welfare of the employees belonging to Class I, Class II, Class III and Class IV, separately?]

f[] English translation.

रेल मंत्रालय में राज्य मंती (श्री शिव नारायण) : (क) से (ग) सूबना इकट्ठी की जा रही है ग्रौर सभापटल पर रख दी जायेगी ।

t[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) Information is being collected and

will be laid on the Table of the : Sabha.]

## **Identification of leader product**

1770. PROF. RAMLAL PARIKH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS 'be pleased to state:

(a) what is the meaning and implication of "leader product would be
•sought to be identified from the price notified for each formulation", as mentioned in the new Drug Policy State-ment; and

(b) in what manner the option of the concerned leader product would "be exercised in consultation with the manufacturer?

THE MINISTER OF PETROLEUM. CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b) The question apparently refers to paragraph 52 of the Statement laid -on the Table of Rajya Sabha on 24th April, 1978, which reads as follows:

"In so far as Category III formulations is concerned, separate pricing for each producer will be done, as was being done hitherto. However, wherever possible on the basis of standard composition, "leader products" would be sought to be identified here also and prices notified for such formulations, which may, at the option of the concerned manufacturers, be adopted by them, under advice to Government. The mark-up for this category shall be a maximum of IOO per cent, the manufacturer being free to choose his own mark-up up to the limit of this ceiling."

f] ] English translation.

#### to Questions

As stated above, in Category III 'formulations leader products would be identified wherever possible, which could be adopted, at their option, by formulators of such products and would be a facility for them in the matter of getting price approval from Government.

It is for the individual formulator to decide whether to adopt the leader price so fixed, or not; or to get a separate price individually approved by Government. The question of consultation does not arise.

# Purchase »of Hessian bags and HDP bags by the Fertiliser Unit at Panipat

1771. SHRI SUJAN SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS 'be pleased to state:

(a) whether it is a fact that the Fer tiliser Unit at Panipat has recently purchased Hessian bags and HDP bags, if so, what are the details in this re gard including the rates at which the purchases were made;

(b) whether quotations were invited from the dealers; if so, what are the details of the quotations submitted by each dealer; and

(c) what is the period of contract of the present suppliers?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (c) M/s. National Fertilizers Limited who are implementing the Panipat, Bhatinda and Nangal Expansion projects invited tenders in May, 1978 on an All India basis for the supply of around 60 lakhs (-|-25%) bags for packing urea for their requirement for the above plants for the period August, 1978 to March, 1979. Individual units did not invite tenders. NFL have awarded a contract for the supply of 40 lakh bags for the three units on M/s. Haryana Jute and Laminating Works, Calcutta at a price of Rs. 367.293 per IOO bags F.O.R. Cal-

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